

HIGH COURT OF CHHATTISGARH AT BILASPUR

ORDER

No. 08 /Comp./2016

Bilaspur, dated 01 March, 2016

In the matter of Departmental Enquiry arising out of the conduct of Shri Vinod Kumar Dewangan, the then VI Additional District & Sessions Judge, Raipur, presently placed under suspension with headquarter at Raipur, while dealing with the trial of offence punishable under section 304-B of IPC and while dealing with the application filed by the main accused under section 439 of Cr.P.C. in Sessions Trial No. 22 of 2013, after considering the enquiry report dated 26/12/2015 submitted by the Enquiry Officer, Hon'ble the High Court of Chhattisgarh as Disciplinary Authority has been pleased to impose minor punishment of 'censure' under Rule 10 (i) of Chhattisgarh Civil Services (Classification, Control and Appeal) Rules, 1966 upon Said Shri Vinod Kumar Dewangan.

The High Court of Chhattisgarh is further pleased to revoke the suspension order No. 26/Comp./2015 dated 22/08/2015 passed against Shri Vinod Kumar Dewangan, the then VI Additional District & Sessions Judge, Raipur, presently placed under suspension with headquarter at Raipur. His posting order is being issued separately.

The High Court of Chhattisgarh is also pleased to direct that the officer shall be entitled to 75% of the salary for the period of suspension which shall otherwise count as duty for other service purposes.

BY ORDER OF THE HIGH COURT

Sd/-
(Ravi Shankar Sharma)
Registrar (I & E)

Endt. No. 1864 /Comp./2016

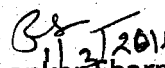
Bilaspur, dated 01 March, 2016

Copy forwarded to: -

1. Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for kind information of His Lordship.
2. Private Secretary to Hon'ble Shri Justice Pritinker Diwaker, High Court of Chhattisgarh, Bilaspur for kind information of His Lordship.
3. Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for kind information of His Lordship.
4. Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for kind information of His Lordship.

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5. Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for kind information of His Lordship.
6. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for kind information of His Lordship
7. Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for kind information of His Lordship
8. Private Secretary to Hon'ble Shri Justice Inder Singh Uboweja, High Court of Chhattisgarh, Bilaspur for kind information of His Lordship
9. Private Secretary to Hon'ble Shri Justice Chandra Bhushan Bajpai, High Court of Chhattisgarh, Bilaspur for kind information of His Lordship
10. Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
11. Steno to Registrar (Vigilance), High Court of Chhattisgarh, Bilaspur for information.
12. Steno to Registrar (I & E)/Incharge (S & A) Cell, High Court of Chhattisgarh, Bilaspur for information.
13. Steno to Registrar (Judicial), High Court of Chhattisgarh, Bilaspur for information.
14. P.A. to C.P.C. E-Committee, High Court of Chhattisgarh, Bilaspur for information.
15. Director, CSJA, High Court of Chhattisgarh, Bilaspur for information.
16. Principal Secretary, Government of Chhattisgarh, Law and Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur, Raipur (Chhattisgarh) for information and necessary action.
17. Shri Vinod Kumar Dewangan, the then VI Addition District & Sessions Judge, Raipur, presently placed under suspension with headquarter at Raipur for information and compliance.
18. District and Session Judge, Raipur for information and necessary action.
19. District and Sessions Judge, Balod/ Baloda Bazar/ Bastar at Jagdalpur/ Bemetara/ Bilaspur/ Dhamtari/ Durg/ Dakshin Bastar at Dantewara/ Jashpur/ Kabirdham (Kawardha)/ Korba/ Kondagaon/ Raigarh/ Rajnandgaon/ Surguja at Ambikapur/ Surajpur/ Mahasamund/ Uttar Bastar Kanker/ Koriya at Baikunthpur/ Janjgir-Champa for information.
20. P.A. to Additional Registrar (Judicial/ Administration/ D.E. & E/ Checker/ Ministerial), High Court of Chhattisgarh, Bilaspur for information.
21. Additional Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information.
22. Deputy Registrar (Judicial/Works/Vigilance/D.E./Est.), High Court of Chhattisgarh, Bilaspur for information.
23. Accounts Officer, High Court of Chhattisgarh, Bilaspur for information and necessary action.
24. Assistant Registrar (Budget/ Confidential), High Court of Chhattisgarh, Bilaspur for information and necessary action.
25. In-charge, NIC, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
26. Section Officer/Incharge/ Accounts/ Budget/ Checker/ Complaint/ Criminal/ Civil/ Confidential/ District Establishment/ Establishment/ Library/ Pension/ Protocol/ Record Room (Admn.)/ Works/ Writ/ Central Filing, High Court of Chhattisgarh, Bilaspur for information and necessary action.
27. Accountant General, Zero Point, Baloda Bazar Road, Raipur for information.
28. Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.


 (Ravi Shankar Sharma)
 Registrar (I & E)